

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 17, 2007

No. 708 /JR(S)/2007

Sri **Baljor Singh**, Additional Chief Judicial Magistrate, Hathras to be Civil Judge, Senior Division, Hathras vice Sri Pramod Kumar-III.

No. 709 /JR(S)/2007

Sri **Pramod Kumar-III**, Civil Judge, Senior Division, Hathras to be Chief Judicial Magistrate, Hathras vice Sri Anand Prakash-I.

No. 710 /JR(S)/2007

Sri **Anand Prakash-I**, Chief Judicial Magistrate, Hathras to be Chief Judicial Magistrate, Chitrakoot vice Sri Dharni Dhar Ojha.

No. 711 /JR(S)/2007

Sri **Dharni Dhar Ojha**, Chief Judicial Magistrate, Chitrakoot to be Civil Judge, Senior Division, Chitrakoot vice Sri Virendra Kumar Pandey.

No. 712 /JR(S)/2007

Sri **Virendra Kumar Pandey**, Civil Judge, Senior Division, Chitrakoot to be Additional Chief Judicial Magistrate, Chitrakoot in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chitrakoot.

BY ORDER OF THE COURT,
Sd/-

(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 190 /JR(S)/2007 Dated: Allahabad : July 17, 2007

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Hathras & Chitrakoot. (Information available on E-mail).
The officers mentioned above shall handover charge of their present posts and shall take over charge of their new postings immediately.
The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.

10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Hathras & Chitrakoot. (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**